Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting held on 23.01.2014

The meeting No.41/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 23.01.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.39/AM-14, dated 09.01.2014 and 40/AM-14, dated 16.01.2014 was taken for ratification. As there were no amendments to the same, the above referred minutes of 09.01.2014 and 16.01.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.41/AM-14 dated 23.01.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

:41/84-ALC3/2013 **MEETING DATE**: 23.01.2014 MEETING NUMBER

Case No.:3/27/84-ALC3/2013	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Rejected
HQ File :01/84/050/00204/AM14/	Lic.No/Date:0710095307 09.05.2013	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that application set in this case has not received from applicant firm/R.A., Bangalore in spite of repeated reminders. In absence of application set, CAD/CAM, measurement chart, sketch and other details of export product, it was not possible for the Committee to calculate the inputs asked for by the applicant firm. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

		-	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Rejected		
	HQ File :01/80/050/00289/AM14/		Lic.No/Date:1010054266 30.07.2013	Reject		
2.	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm					

has not submitted requisite information/details called for vide DGFT's letter dated 06.12.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:10/31/84-ALC3/2013		Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Approved
HQ File :01/84/050/00223/AM14/		Lic.No/Date:0410150373 26.09.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/103/2013-14/Hosy., dated 22.01.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	100% Cotton patch work fabric,	5304 yards	100% Cotton woven	6678 yards
	width-44/45"		fabric, width-57"	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/32/84-ALC3/2013	Party Name: SHANKAR PACKAGINGS	Meet No/Date:41/84-ALC3/2013	Status:
	LIMITED	23.01.2014	Approved

HQ File :01/	84/050/00232/AM14/	RLA File :03/95	5/040/00489/AM14/	Lic.No/Date:0310752025 03.10.2013	
ubmitted	in this case. Accordingly, C	ommittee aft	er deliberations decided t	her relevant papers and went that to ratify the Advance Authorizating 13.09.2012, as detailed below:-	•
S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Flexible intermediate bulk containers net contents of exports: Polypropylene Granules: 818.18 MT., HDPE Granules:4.25 MT, Masterbatch Antifibrillant:12.27 MT, Masterbatch White: 6.13 MT, Masterbatch White: 6.13 MT, Colour:3.68 MT, Conductive Black:6.55 MT, LLDPE:52.38 MT, LDPE:52.38, UV Stabiliser Masterbatch: 16 MT	971.830 MT	Relevant Polypropylene Granules Relevant HDPE Granules Relevant Masterbatch Antifibrillant Relevant Masterbatch White Relevant Masterbatch Colour Relevant Conductive Black LLDPE LDPE U.V. Stabilizer Masterbatch (containing not more than 20% U.V.	content in the export product 6.743 MT (1.10 Kg/Kg content in the export product	

				kport ontains	product U.V.		
			Sta	abilizer			
	The R.A. s	shall be advised to take necess	ary action subject	ect to comp	liance of ot	ther usual conditions.	

	II .	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Deferred
5	HQ File :01/84/050/00238/AM14/	RLA File :05/24/040/00254/AM14/	Lic.No/Date:0510368746 18.10.2013	Defer Date: 13.02.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 13.02.2014.

Case No.:1/30/84-ALC3/2013	3	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Approved
HQ File :01/84/050/00212/AM14/		Lic.No/Date:0310754527 21.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 26 12 2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Polyester Staple Fibre/	10,000.000	Reformate	8861.440 M.T.
	Polyester Tow/ Polyester	M.T.	Acetic Acid	920.000 M.T.
	Tops/ Polyester Spun		Catalyst T8P	0.920 M.T.
	Yarn (PTA Route)		Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.

Hydro-Bromic Acid	3.680 M.T.
Naphtha	232.810 M.T.
Titanium Dioxide	37.200 M.T.
Antimony Trioxide	6.700 M.T.
Heat Transfer Fluid	55.00 M.T.
(Dowtherm A/Santotherm	
66/Terminal VPI	
Spin finish oil	111.500 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	22 01 201 4	Status: Approved
HQ File :01/84/050/00234/AM14/	Lic.No/Date:0310754963 23.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 26.12.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Polyester Staple Fibre/	10,000.000	Reformate	8861.440 M.T.
	Polyester Tow/ Polyester	M.T.	Acetic Acid	920.000 M.T.
	Tops/ Polyester Spun		Catalyst T8P	0.920 M.T.
	Yarn (PTA Route)		Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Naphtha	232.810 M.T.

Titanium Dioxide	37.200 M.T.
Antimony Trioxide	6.700 M.T.
Heat Transfer Fluid	55.00 M.T.
(Dowtherm A/Santotherm	
66/Terminal VPI	
Spin finish oil	111.500 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		5	22 01 201 4	Status: Approved
F	HQ File :01/84/050/00240/AM14/	RLA File :04/24/040/00182/AM14/	Lic.No/Date:0410151873 12.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/187/2013-TSW, dated 21.01.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	F64218 HPC MLD	2500 Nos.	12 cm printed PVC 1.2 mm W/top	0.0517 Meter per
	IPhone 5 case		coating 600-D canvas Outer body,	piece
			width-1.37 Meter	
			PU Synthetic lining inner body,	0.0139 Meter per
			width-1.42 Meter	piece
			Thin plastic case black Iphone 5	Net to net
			Outer Shell	
			Leather Auxiliary Edge Ink	0.006 Kgs. per
				piece
			Silica Gel 76mmX51mm(6 grams)	Net to net, packs
			preservative	

				(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4) Finished goods cover	Net to net
				Packaging kits for Iphone 5 (made of paper & plastic) Outer cover box & plastic	Net to net
				P-00728-01-WHT (Stickers) Production identification label	Net to net
				P-02158-01-WHT-US (Stickers) Price Tag	Net to net
2.	F66166 CHS IPhone 5 case	MLD	2000 Nos.	12 cm printed PVC 1.2 mm W/top coating 600-D canvas Outer body, width-1.37 Meter	0.0164 Meter per piece
				PU Synthetic lining inner body, width-1.42 Meter	0.0139 Meter per piece
				Thin plastic case black Iphone 5 Outer Shell	Net to net
				Leather Auxiliary Edge Ink	0.006 Kgs. per piece
				Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs
				P-34456-04-WHT-Fabric Care Damp Cloth Care Card	Net to net
				(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4) Finished goods cover	Net to net
				Packaging kits for Iphone 5 (made of paper & plastic) Outer cover box & plastic	Net to net

			P-00728-01-WHT (Stickers)	Net to net
			Production identification label	3 T
			P-02158-01-WHT-US (Stickers)	Net to net
			Price Tag	
3.	F67556 CHS NOV	2500 Nos.	12 cm printed PVC 1.2 mm W/top	0.0164 Meter per
	MLD Iphone 5 case		coating 600-D canvas Outer body,	piece
			width-1.37 Meter	
			PU Synthetic lining inner body,	0.0139 Meter per
			width-1.42 Meter	piece
			Thin plastic case black Iphone 5	Net to net
			Outer Shell	
			Leather Auxiliary Edge Ink	0.006 Kgs. per
			, c	piece
			Silica Gel 76mmX51mm(6 grams)	Net to net, packs
			preservative	
			P-34451-04-WHT-Fabric Care	Net to net
			Coach Cleaner Care Card	
			(P-07438-04-CLE) Coach LDPE	Net to net
			Poly Bags (7"x9-5/8" Hole:4)	
			Finished goods cover	
			Packaging kits for Iphone 5 (made	Net to net
			of paper & plastic) Outer cover	
			box & plastic	
			P-00728-01-WHT (Stickers)	Net to net
			Production identification label	
			P-02158-01-WHT-US (Stickers)	Net to net
			Price Tag	
4.	F66803 PEY C UNV	4500 Nos.	8 cm light weight split Sig C	0.0309 Meter per
'-	Phone case	1500 1405.	Saffiano PVC Poly/Cotton non	
I	1 Hone case	I	Sumano 1 v C 1 Oly/Colloll Holl	l breec

brush Canvas outer PVC, width-			
1.37 Meter			
Vachetta Ritz Hides 1.1-1.3mm	0.1366 Sq. foot		
Outer Body Leather	per piece		
Polyester Satin lining – WR + 1 X	0.1038 Yard per		
Clear coating inner lining, width-	piece		
1.42 Metre			
13x16mm Metal Oval Bombe	Net to net		
Plaque Metal Ring			
3/8" Classic Dogleash (Zinc) Bog	Net to net		
hook			
Nylon zip No.4.5 Zipper Tape	0.2158 Meter per		
	piece		
Slider 45 C DFNT 2 Zipper Slider	Net to net		
10mm ID O-Ring O-Ring	Net to net		
Dome 7 (7x8)mm Rivet	Net to net		
Leather Auxiliary Edge Ink	0.0040 Kg. per		
	piece		
COO Sewn Side Label (left side	Net to net		
Coo)-TPU made in India label			
Nanpao Adhesive # 315 Glue	0.010 Kg. per		
	piece		
Silica Gel 76mmX51mm(6 grams)	Net to net, packs		
preservative			
P-34457-04R-WHT-Fabric Care	Net to net		
Cleaner Care Card			
P-00728-01 WHT (Stickers)	Net to net		
Product label			
P-33135-04-WHT-US (Paper	Net to net		

						Hang Tag) Price label	
						(P-07438-04-CLE) Coach LDPE	Net to net
						Poly Bags (7"x9-5/8" Hole:4)	
						outer cover	
						Sensormatic Tag Theft Detection	Net to net
						Sensor	
	5.	F68660	PEY	SIG	9500 Nos.	12 cm light weight PVC Reps	0.0339 Meter per
$\ 8$		UNV Pho	one Case			Peeble Emboss - Poly/Cotton non	piece
						brush Canvas outer PVC, width-	
						1.37 Meter	
						Smooth Crinkle NR-PVC Leather	0.0135 Meter per
						inner, width-1.37 Meter	piece
						Polyester Satin lining – WR + 1 X	0.1115 Yard per
						Clear coating inner lining, width-	piece
						1.42 Metre	
						13x16mm Metal Oval Bombe	Net to net
						Plaque Metal Ring	
						3/8" Classic Dogleash (Zinc) Bog	Net to net
						hook	
						Nylon zip No.4.5 Zipper Tape	0.2158 Meter per
							piece
						Slider 45 C DFNT 2	Net to net
						10mm ID O-Ring O-Ring	Net to net
						Dome 7 (7x8)mm Rivet	Net to net, set
						Leather Auxiliary Edge Ink	0.0040 Kg. per
							piece
						COO Sewn Side Label (left side	Net to net
						Coo)-TPU made in India label	
						Nanpao Adhesive # 315 Glue	0.010 Kg. per

				piece
			Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs
			P-34457-04R-WHT-Fabric Care	Net to net
			Cleaner Care Card	
			P-00728-01 WHT (Stickers)	Net to net
			Product label	
			P-33135-04-WHT-US (Paper	Net to net
			Hang Tag) Price label	
			(P-07438-04-CLE) Coach LDPE	Net to net
			Poly Bags (7"x9-5/8" Hole:4)	
			Outer cover Sangarmatia Tag Thaff Datastian	Not to not
			Sensormatic Tag Theft Detection Sensor	I Net to het
6.	F66017 CML STR	7000 Nos.	Opera Sides Trim only (Finished	0.2717 Sa foot
	MLD IPhone5 Case	70001105.	Cow Leather) 1.2 – 1.4mm outer	per piece
			body	r · r · · ·
			PU Synthetic lining inner body,	0.0137 Meter per
			width-1.42 Meter	piece
			Thin plastic case black Iphone 6	Net to net
			Outer Shell	
			Leather Auxiliary Edge Ink	0.006 Kgs. per
			0.3. 0.1.50 3751	piece
			Silica Gel 76mmX51mm(6 grams)	Net to net, packs
			preservative D. 24451, 04 WHT Fabria Care	Not to not
			P-34451-04-WHT-Fabric Care Coach Cleaner Care Card	Net to net
			(P-07438-04-CLE) Coach LDPE	Net to net
			Poly Bags (7"x9-5/8" Hole:4)	
/II	1	1	$1 \times 10 \times $	I

			Finished goods cover	
			Packaging kits for Iphone 5 (made	Net to net
			of paper & plastic) Outer cover	
			box & plastic	
			P-00728-01-WHT (Stickers)	Net to net
			Production identification label	
			P-02158-01-WHT-US (Stickers)	Net to net
			Price Tag	
7.	F67116 CML STR	3500 Nos.	Opera Sides Trim only (Finished	*
	MLD IPhone 5 case		Cow Leather) 1.2 – 1.4mm outer	per piece
			body	0.0127 N
			PU Synthetic lining inner body,	0.0137 Meter per
			width-1.42 Meter Thin plastic ages block Inhone 5	piece Not to not
			Thin plastic case black Iphone 5 Outer Shell	Net to net
			Leather Auxiliary Edge Ink	0.006 Kgs. per
				piece
			Silica Gel 76mmX51mm(6 grams)	Net to net, packs
			preservative	
			P-34451-04-WHT-Fabric Care	Net to net
			Coach Cleaner Care Card	
			(P-07438-04-CLE) Coach LDPE	Net to net
			Poly Bags (7"x9-5/8" Hole:4)	
			Finished goods cover	
			Packaging kits for Iphone 5 (made	Net to net
			of paper & plastic) Outer cover	
			box & plastic	NI -4 44
			P-00728-01-WHT (Stickers)	Net to net
			Production identification label	

			P-02158-01-WHT-US (Stickers) Price Tag	Net to net
8.	F68079 SAF LTH EW	8500 Nos.	Saffiano Split light weight DB 0.9-	0.7581 Sq. foot
	Universal Phone case		1.1mm outer body leather	per piece
			Polyester Satin lining – WR + 1 X	0.1164 Yard per
			Clear coating inner lining, width-	piece
			1.42 Metre	
			Nylon zip No.4.5 Zipper Tape	0.4263 Meter per
				piece
			Slider 45 C DFNT 2 Dog hook	Net to net
			10mm ID O-Ring Zipper tape	Net to net
			Ball Chain Zipper Slider	Net to net
			6.25mm OD x 4.5mm Round	Net to net
			Grommet O Ring	
			Leather Auxiliary Rivet	0.006 Kg. per
				piece
			COO Sewn Side Label (left side	Net to net
			Coo)-TPU made in India label	
			Nanpao Adhesive # 315 made in	0.01 Kg. per
			India label	piece
			Silica Gel 76mmX51mm(6 grams)	Net to net, packs
			Glue	2.7
			P-34451-04-WHT-Leather Care	Net to net
			Cleaner preservative	
			P-00728-01 WHT (Stickers) Care	Net to net
			Card	
			P-33135-04-WHT-US (Paper	Net to net
			Hang Tag) Price label	NT 44
	I		(P-07438-04-CLE) Coach LDPE	Net to net

		Poly Bags (7"x9-5/8" Hole:4) outer cover				
		Sensormatic Tag Theft Detection Net to net				
		Sensor				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.						

	Case No.:5/35/84-ALC3/2013		Party Name:	3		Meet No/Date:41/84-ALC3/2013 23.01.2014		Status: Approved
	HQ File :01/8	84/050/00264/AM14/	RLA File :02	/24/040/00123/A		Lic.No/Date:021 21.11.2013	0196620	
9	submitted case as pe	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/104/2013-14/Hosy., dated 22.01.2014 as detailed below:-						
	S.No.	Export Product		Export Quantity	Import item		Quantity allowed	
	1.	Silk Top Sliver (2253 Silk Noil yarn (1532.04 K	O /	3785.04 Kgs.	Silk Boiled	Cocoons	4506 Kgs.	
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.							·

MANUAL AGENDA CASE

(10)

Case No.453	M/s Gaurav International, Gurgaon		
NC 41/AM-14, dt. 23.01.2014	File No.01/84/162/188/AM-14/DES-V		
Fixation of input output norms against Annual Advance Authorization No.0510362261 dated			
07.08.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blazer made of 100% Polyester dyed woven fabric, GSM- 223+/-10% (as shell) & 97%	2410 Nos.	100% Polyester dyed woven fabric, GSM-223+/-10%	7230 Sq. meter
	Polyester 3% Spandex dyed woven fabric, GSM-102+/-10% (as lining), Style No.E5K383/E5K386		97% Polyester 3% Spandex dyed woven fabric, GSM-102+/-10%	3374 Sq. meter
2.	Ladies Scarf made of 91% Polyester 9% Cotton Burn Out dyed woven fabric, GSM-70+/-10%, Style No.LARA	550 Nos.	91% Polyester 9% Cotton Burn Out dyed woven fabric, GSM-70+/-10%	1100 Sq. meter
3.	Ladies Scarf made of 100% Silk dyed woven fabric, GSM-52+/-10%, Style No.LAYNE	460 Nos.	100% Silk dyed woven fabric, GSM-52+/-10%	1104 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

Case No.454	M/s Gaurav International, Gurgaon				
NC 41/AM-14, dt. 23.01.2014	File No.01/84/162/108/AM-14/DES-V				
Fixation of input output norms in respect of Advance Authorization No.0510210180 dated					
08.10.2007.					

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the certain information/details have been called for from the applicant firm in other similar cases. The Committee after deliberations decided to await the said information/details from the applicant firm and deferred the case for re-listing on 06.02.2014.

(12)

Case No.455	M/s Bharat Fashions & Apparels, Bangalore			
NC 41/AM-14, dt. 23.01.2014	File No.01/84/50/021/AM-14/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0710094612 dated				
03.04.2013.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/105/2013-14/Hosy., dated 22.01.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Babies Dress with panty made of	410 Nos.	100% Cotton fabric,	1.37 Sq. meter
	100% Cotton fabric. GSM-132+/-		GSM-132+/-10%, width-	per piece
	10%, Style No.185562		145 cms.	
2.	Ladies Top made of 100% Silk	195 Nos.	100% Silk satin fabric,	2.41 Sq. meter
	satin fabric, GSM-54+/-10%, Style		GSM-54+/-10%, width-	per piece
	No.GA0201		140 cms.	
3.	Ladies Top made of 100% Silk	295 Nos.	100% Silk satin fabric,	2.98 Sq. meter
	satin fabric, GSM-54+/-10%, Style		GSM-54+/-10%, width-	per piece
	No.GA0207		140 cms.	
4.	Ladies Top made of 100% Silk	170 Nos.	100% Silk satin fabric,	1.82 Sq. meter
	satin fabric, GSM-54+/-10%, Style		GSM-54+/-10%, width-	per piece
	No.GA0221		140 cms.	
5.	Ladies Top made of 100% Crepe	890 Nos.	100% Crepe CDC Plain	1.78 Sq. meter
	CDC Plain Silk fabric, GSM-69+/-		Silk fabric, GSM-69+/-	per piece
	10%, Style No. HA0204		10%, width-140 cms.	

6.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, Style No. HA0206	202 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/- 10%, width-140 cms.	1.58 Sq. meter per piece
7.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, Style No. HA0209	186 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/- 10%, width-140 cms.	2.06 Sq. meter per piece
8.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, Style No. HA0224	237 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/- 10%, width-140 cms.	1.41 Sq. meter per piece
9.	Ladies Dress made of 100% Crepe CDC Plain Silk fabric, GSM-69+/- 10%, Style No. HA0423	22 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/- 10%, width-140 cms.	9.51 Sq. meter per piece
10.	Ladies Pant made of 100% Crepe CDC printed Silk fabric, GSM-69+/-10%, Style No. HA0312	200 Nos.	100% Crepe CDC printed Silk fabric, GSM-69+/-10%, width-140 cms.	2.51 Sq. meter per piece
11.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-70+/-10%, Style No. WSH60157024	2760 Nos.	100% Crepe CDC Plain Silk fabric, GSM-70+/- 10%, width-54"	The details are not submitted. Hence not recommended.
12.	Girls Tunic made of 100% Cotton Y/D twill woven fabric. GSM-119+/-10%, Style No. 186014	1776 Nos.	100% Cotton Y/D twill woven fabric, GSM-119+/-10%	1.19 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.456	M/s Sonal Apparels Pvt. Ltd., Mumbai		
NC 41/AM-14, dt. 23.01.2014	File No.01/84/171/115/AM-14/DES-V		

Ratification of input output norms against Annual Advance Authorization No.0310739335 dated 27.06.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/93/2013-14/Hosv., dated 21.01.2014 as detailed below:

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Men's Shirt (Half Sleeve) made of	1 pcs.	100% Cotton Yarn Dyed	3.15 Sq. meter
	100% Cotton Yarn Dyed Oxford		Oxford fabric. GSM-181+/-	per piece
	fabric. GSM-181+/-10%		10%	
2.	Men's Shirt (Half Sleeve) made of	1 pcs.	100% Cotton Yarn Dyed	3.15 Sq. meter
	100% Cotton Yarn Dyed Poplin	_	Poplin check fabric. GSM-	per piece
	check fabric. GSM-149+/-10%		149+/-10%	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.457	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi			
NC 41/AM-14, dt. 23.01.2014	File No.01/84/50/416/AM-13/DES-V			
Re-fixation of input output norms against Advance Authorization No.0510340389 dated 07.12.2				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & manufacturing process of the export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:

S.No.	S.No. Export Product		Import item	Quantity allowed
		Quantity		
1.	Babies Garments (9-24 months	12,000	100% Nylon Organza	14,640 Sq. meter (@
	baby girls Emb. 100% Nylon	Nos.	white fabric, G/M2-	1.22 Sq. meter per

	Organza Dress), Style No.52091 white		25+/-10%	piece)
2.	Girls Dress (2-7 years girls 100%	16,000	100% Nylon Organza	24,000 Sq. meter (@
	nylon organza Dress), Style	Nos.	white fabric, G/M2-	1.50 Sq. meter per
	No.51926 White		25+/-10%	piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.458	M/s S. Khoday Silk Twisting Factory, Bangalore
NC 41/AM-14, dt. 23.01.2014	File No.01/60/162/301/AM-14/EFGC(PRC)/DES-V
Ratification of input output norms against Advance Authorization No.0710054898 dated 11.12.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/105/2013-14/Hosy., dated 24.01.2014 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	100% Natural Silk fabrics	9119.55	100% Mulberry Raw Silk of	7173.637 Kgs.
	containing 5160.89 Kgs. Mulberry	Kgs.	any grade (other than dupion	
	Raw Silk and 3958.66 Kgs.		yarn)	
	Dupion Yarn		Dupion Silk Yarn (gummed	5502.13 Kgs.
			and untwisted)	
2.	100% Mulberry Thrown Silk yarn	3851.59	100% Mulberry Raw Silk of	5199.646 Kgs.
	made out of 100% Mulberry Raw	Kgs.	any grade (other than dupion	
	Silk		yarn)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.459	M/s Chiripal Industries Ltd., Ahmedabad
NC 41/AM-14, dt. 23.01.2014	File No.01/84/50/448/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0810118227 dated 06.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided the shipping bills of particular licence of this case in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the shipping bills of particular licence of this case for consideration of the proposal. The case stands for re-listing on 20.02.2014.

(17)

Case No.460	M/s Loyal Textiles Mills Ltd., Kovilpatti, Tamil Nadu
NC 41/AM-14, dt. 23.01.2014	File No.01/84/162/063/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040982 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.02.2014.

(18)

١.	<u>, </u>	
	Case No.461	M/s Radnik Exports, New Delhi
	NC 41/AM-14, dt. 23.01.2014	File No.01/84/171/146/AM-14/DES-V
	Fixation of input output norms against Annual Advance Authorization No.0510370188 dated	
	01.11.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the 57% efficiency of CAD/CAM of export product indicated in the application by the applicant firm, which is very low. The Committee could not understand the reason for such high wastage and low efficiency of CAD/CAM. Therefore, the Committee after deliberations decided to ask the applicant firm to clarify the reason for high wastage and low efficiency of CAD/CAM and also make available sample of export product of average size for consideration of the proposal. The case stands for re-listing on 20.02.2014.

(19)

Case No.462	M/s Dhruv Globals Ltd., Faridabad

NC 41/AM-14, dt. 23.01.2014	File No.01/84/50/131/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0510358621 dated 03.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee as per sample of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Wind Jacket with hood made	2200 Nos.	55% Cotton 45% Polyester	4950	Sq.
	of 55% Cotton 45% Polyester knitted		knitted looped pile fabric,	meter	
	looped pile fabric, GSM-300+/-10%		GSM-300+/-10% (for body),		
	(for body)(Fabric net content=		width-65"		
	3922.600 Sq. meter) and 58% Cotton		58% Cotton 38% Polyester	1980	Sq.
	38% Polyester 4% Spandex knitted		4% Spandex knitted 2X2 RIB	meter	
	2X2 RIB fabric, GSM-450+/-10%		fabric, GSM-450+/-10%		
	Double dye(for RIB) (Fabric net		Double dye(for RIB), width-		
	content= 1612.600 Sq. meter)		48"		

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.463	M/s Chelsea Mills, Gurgaon
NC 41/AM-14, dt. 23.01.2014	File No.01/84/171/138/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510361798 dated 02.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith file for their examination and comments. It was decided to defer the case for re-listing on 20.02.2014.

(21)

`-	,	
	Case No.464	M/s Chelsea Mills, Gurgaon

NC 41/AM-14, dt. 23.01.2014	File No.01/84/171/139/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510342264 dated		
02.01.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith file for their examination and comments. It was decided to defer the case for re-listing on 20.02.2014.
